

No. HQ/9/2002-Computerization
Government of India
Ministry of Corporate Affairs

5th floor, Shastri Bhawan,
Dr. Rajendra Prasad Road
New Delhi
Dated: 27.05.2011

CIRCULAR

Sub : Payment of MCA fees - electronic mode-regarding

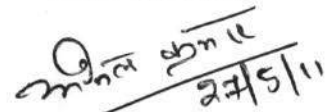
In partial modification of Circular even number dated 09.03.2011 regarding acceptance of payment of value above Rs. 50000/- for MCA services, only in electronic mode w.e.f 27th March, 2011.

With effect from 29.05.2011, in the following cases challan mode for payment is allowed for amount less than Rs. 50,000/-.

- a. Payment to 'Investor Education and protection Fund' through 'Pay Misc. Fee' functionality
- b. Any payment made by user having category as 'Official liquidator (OL) office
- c. Any payment made by user having category as 'MCA employee'

This issue with the approval of competent authority.

Yours faithfully


27/5/11

(Anil Kumar Bhardwaj)

Director